

ITEM NO.8

REGISTRAR COURT. 2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 3642-3646/2018

AKSHAY & ANR.

Appellant(s)

VERSUS

ADITYA & ORS.

Respondent(s)

Date : 03-08-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Rakesh K. Sharma, AOR  
Mr. Asaithambi MSM, Adv.  
Mr. K. Rajan, Adv.

For Respondent(s)

Mr. Praveen Swarup, AOR  
Mr. Bupendra Singh, Adv.  
Ms. Amita Singh Kalkal, AOR  
Mr. Piyush Singhal, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service, none appears on behalf of respondent nos. 5 to 7.

Counter affidavit has already been filed on behalf of respondent nos. 1, 2 and 4.

Two weeks time, as a last chance, is granted to the learned counsel for the petitioner, to take fresh steps, to serve upon respondent no. 3, as process could not be served.

List again on 16.09.2022.

S.P.S. LALER  
Registrar

pm